NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.126/BB/ 2017	-	Admission	252(1)	B-Commerce Info Systems Pvt. Ltd. Vs. ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER REPR	RESENTATION TO WHOM	SIGNATURE
()	VIVER, B. RAMAKRISHNA	PETITIONERS	1
	9886001771		VIVERS.

The matter is listed today for admission. Registry has raised some objections. Petitioenr is directed to attend to those objections.

List it on 12.10.2017.

MEMBER (J)